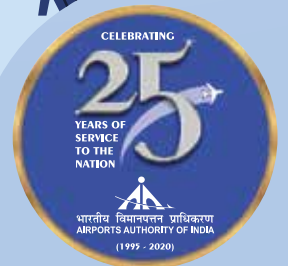




भारतीय विमानपत्तन प्राधिकरण  
AIRPORTS AUTHORITY OF INDIA

# STATE-WISE QUARANTINE GUIDELINES

as on 08.09.2020



# STATE-WISE HEALTH PROTOCOLS EASTERN REGION AIRPORTS

## Andaman & Nicobar

Port Blair Airport



**1. International:** No international passenger movement is allowed since 25 march 2020.

**2. Domestic:**

All incoming passengers from mainland shall tested with RAPID Antigen Test at a cost of Rs. 500/- per head except medical patients along with an attendant. The cost of the test shall be borne by passengers themselves. Passengers destined for Nicobar, Rang-gat Tehsil, Little Andaman shall be tested under RT-PCR free of cost and will be compulsorily kept under Institutional quarantine, till they test Negative (-) for Covid-19 or for **7 days**, whichever is earlier.

## Bihar

Patna, Darbhanga, & Gaya Airports



**1. International:**

7 days free Govt./paid institutional Quarantine followed by 7 days Home quarantine for asymptomatic international traveller arriving at Gaya Airport. Exempted category asymptomatic passenger as per the Ministry of Home Affairs and welfare guidelines are allowed for **14days quarantine**.

**2. Domestic:**

No Quarantine

## Chhattisgarh

Raipur Airport

**1- International -**

Passengers found with symptoms will be separated and sent to isolation kiosks set up separately at the airport where their samples will be taken and sent to isolation centres established by the district administration.

Passengers without symptoms will have to stay for **14 days** in paid quarantine prescribed by Raipur Municipal Corporation.

**2- Domestic -**

Passengers found with the symptoms will be separated at the airport and sent to isolation kiosks, where their samples will be taken and sent to the isolation centre established by the district administration.

Passengers without symptoms will be sent to government quarantine or home quarantine or paid quarantine centre on voluntary basis for **14 days**.

Those desirous of returning to Chhattisgarh from other states have to register themselves on the state portal <http://epass.cgCovid19.in/>.



# Jharkhand

## Ranchi & Deoghar Airport

### 1. Domestic:

1. Every person coming/ returning to Jharkhand by Air/ Rail/ Road shall register his/ her personal details on the website of Government of Jharkhand ([www.jharkhandtravel.nic.in](http://www.jharkhandtravel.nic.in)) preferably before his/ her departure for Jharkhand and in any case not later than the day of arrival in the State of Jharkhand.

2. Every person coming/ returning to Jharkhand by Air/Rail/ Road shall stay in home quarantine for a period of 14 days observing guidelines issued by Department of Health & Family Welfare and Medical Education in this regard.

3. Above directions shall not apply to drivers/ helpers of the commercial vehicle involved in Cargo movement, personnel of Airlines operating in and out of the state, people passing through the State during interstate movement and Government of India (including its Undertakings) officials on official duties but, they shall comply with the guidelines communicated vide Ministry of Health & Family Welfare Office Memorandum dated 24.05.2020 pertaining to domestic travel.

4. Apart from the exemptions mentioned in clause 5 exemption to the 14 days quarantine order may be granted by district magistrate only as an exemption, on application, when the person (not a resident of Jharkhand and fully asymptomatic) had come to Jharkhand only for business, official purpose and is travelling back to his/her home state within reasonable time. The persons so exempted shall comply with the guidelines communicated vid Ministry of Health and family welfare office Memorandum dt.24.05.2020 pertaining to domestic travel.

4(i) **Exemption to the 14 day quarantine order** may also be granted by District Magistrate, on case to case basis, on application, when a person comes to Jharkhand by Air and intends to travel back by Air **with in three days of arrival** in Jharkhand. The exemption in this case may be considered only on the production of the return air ticket at the time of arrival. The person so exempted shall comply with the guidelines communicated vide Ministry of Health and Family Welfare office Memorandum dated 24.05.2020 pertaining to domestic travel.

5. Apart from the exemption mentioned in clause 4, exemption to the 14 day quarantine order may be granted by State Government on a case to case basis.



# Odisha

## Bhubaneswar & Jharsuguda Airports

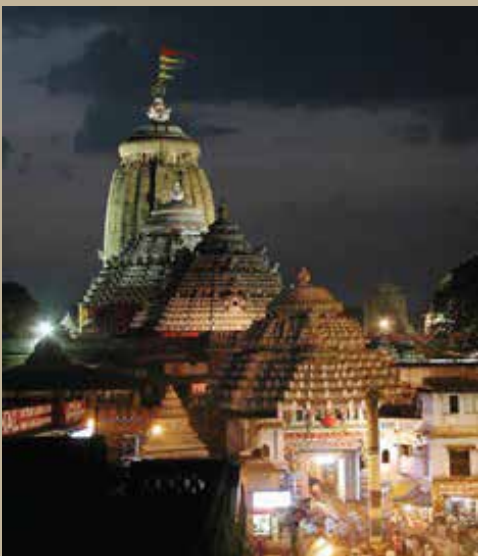
### 1. International:

International arriving passenger having RT-PCR negative report would be exempted from institutional quarantine. Accordingly, MoCA vide OM dated 07-08-2020 has allowed for onward air journey of International arriving passengers, when exemption from institutional quarantine is granted by the state authorities (of the entry airport) on the basis of negative RT-PCR test report, for which test was conducted within 96 hours prior to undertaking the journey.

Movement of Person on Vande Bharat and air transport bubble flights will continue to be regulated as per SoP issued.

### 2. Domestic:

There shall be no restriction on inter-state and intrastate movement of person, private vehicle and goods including those for cross land border trade under treaties with neighbouring countries no separate permission/ approval/e-permit will be required for such movements.





# West Bengal

## Bagdogra, Kolkata

### 1.Domestic:



At Airport, during boarding and travel, passengers shall use face covers/ mask. They will also follow hand hygiene, respiratory etiquette and maintain social distancing norms.

All passengers shall undergo health screening at the point of departure and only asymptomatic passengers shall be allowed to board the plane.

On arrival, health screening shall be done for all the passengers. Asymptomatic passengers will be permitted to go with the advice that they shall **self-monitor their health for 14 days**. In case they develop any symptoms, they shall inform the local medical officer or state call centre 1800 313 444 222/033-23412600, 2357 3636/1083/1085 for medical interventions.

Samples will be collected for COVID test from all symptomatic passengers. They will be taken to the nearest health facility for sample collection and health condition assessment.

Those, with moderate or severe symptoms, will be admitted to the dedicated Covid health facility and managed accordingly.

Those, having mild symptoms, will be asked to go for home/institutional isolation.

Further, medical interventions will be taken as per the test result.

All passengers are required to submit filled up self-declaration form at the time of arrival to the state health officials.

Regular sanitization/disinfection of the common surfaces shall be done at the airports. There should be adequate availability of soaps/sanitizers at different points in the airport.

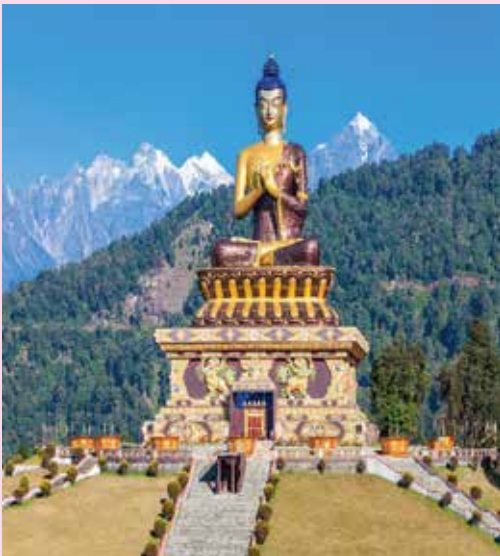
Adequate publicity for maintenance of social distancing norms and health hygiene protocol should be done at the airport.

# Sikkim

## Pakyong Airport

### 1.Domestic:

**Presently no flight operations at Pakyong airport.**



Centre Government officer shall operate as per the instructions of GOI and with general application of this guideline with regard to travel and movement

Persons who want to enter the state on **short duration visit** for a period not exceeding **7 days** for business / official / urgent domestic work shall be allowed to enter only through Rangpo check post through online registration in the state COVID19 portal [registration.covid19sikkim.org](https://registration.covid19sikkim.org) . Such short duration visitor shall be sent to designated paid quarantine facility (identified portal and will be tested through RTPCR on payment STNM flu clinic within 48 hours of arrival. The cost of RTPCR test Rs.3500/- shall have to be borne by the officer willing to visit Sikkim.

If any officer carrying Negative report at within 3 days old, they need not be tested. They can go directly to Hotel.

Short duration visitors shall be permitted to bring self-driven vehicle for their use inside the state. They shall also be allowed to bring vehicle from nearest Airport/Railway station/Bus station provided the vehicle returns the same day after dropping the visitor to the quarantine facility and subject to observance of all COVID-19related Health Protocols.

There is a quarantine period of 11 (eleven) days irrespective of types of quarantine (Home/Facility). Further, there will be no testing after the completion of quarantine. The testing will be done only on development of Symptoms from seventh day onwards.

## State wise Quarantine guidelines for North East Airports

### ASSAM

#### Guwahati, Dibrugarh, Jorhat & Silchar Airports

##### **Domestic & International :**

COVID swab test will be conducted upon arrivals. Antigen test available in Guwahati. 2 days of Institutional Quarantine followed by 08 days of Home Quarantine for all passengers. This is applicable for Dibrugarh/Silchar/Jorhat/Tezpur.

For Guwahati, since Antigen test is available & results are available in 60 min, For All Interstate arrival: If the test result is positive, the passenger will be moved to COVID facility for further processing.

If the results are negative, swab test will be done & sent for RT-PCR COVID-19 test also. The passenger will be allowed to proceed and Home quarantine for 08 days.

If the passenger does not wish to Home Quarantine, district administration will facilitate the quarantine option in a hotel. The expenses will need to be paid by the passengers.

##### **Exception to Quarantine:**

Below mentioned categories shall be exempted from Institutional Quarantine, however they will be required to go for 14 days of Home Quarantine.

-Pregnant women, Elderly person above 75 years, Person due to attend funeral of immediate relation, Children below 10 years, Divyang, Immediate relative of hospitalized patients, People with Pre-Existing health conditions., Passengers returning the same day.

Exemption to quarantine shall also be given for following scenarios

- Husband & Wife traveling to Assam together,
- Husband, Wife & their children travelling together to Assam,
- Husband, Wife & their parents travelling together.
- Exemption will be given to asymptomatic passengers of the above categories. Every person of the group shall undergo 14 days home quarantine after compliance with health protocols. Please visit state Government's website for detailed Quarantine Regulations

##### **Passenger Obligation**

•All passengers must fill Health Declaration form prescribed by state to upon arrival. Passengers further travelling to other destination will be transported to respective districts & processed as per the State Policy.

Passengers opting for connecting flight must ensure it doesn't involve night halt. Failure to do so may result in quarantine for a specific period before commencing onward journey.

All passengers travelling in capacity of military, para military personnel on official duty will be allowed to directly travel to their respective cantonment/ camp where they will be quarantined.

•Passengers are expected to certify the status of their health through the Aarogya Setu mobile app or a Self-Declaration Form.

##### **Airlines Obligation**

•Airlines are required to furnish the passenger manifest to the State government Health Authorities

**Any air passenger who departs from Assam within 72 Hours of arrival need not undergo quarantine, subject to the following conditions: -**

1. The visitor will provide a copy of return ticket indicating his/ her departure within 72 hours.
2. The visitor shall provide swab sample for Rapid Antigen Test (RAT) immediately on arrival. If the test result is negative, he/ she shall be allowed to proceed. If the test result is positive, he/ she shall have to undergo isolation/ treatment as per the protocol for COVID patients.
3. The visitor shall comply with all hygiene and social distancing norms during the period of his/ her stay in Assam.
4. In case, the visitor exceeds the 72 hours-time frame of stay, he/ she will face penal action and shall be placed in quarantine, as per extant norms.



## State- Tripura Agartala Airport



COVID test shall be done for all arriving passengers. The test will be done by state health officials & passengers do not need to pay for the swab test.

**Quarantine:**

All passengers shall undergo mandatory COVID-19 test upon arrival at the swab sampling collection center set up outside Terminal Building of the Airport near parking area. The passengers after completion of the test shall be allowed to go home with an advice to self-monitor their health and follow 14 days mandatory home quarantine.

**Exception to Quarantine:**

All passengers intending to exit Tripura within 72 hours of the arrival shall undergo Rapid Antigen Test (RAT) on arrival and shall be exempted from quarantine with an advice to self-monitor their health. In case of any symptoms, they must inform the District Surveillance officer or State Control room number-0381-2412424.

COVID test is mandatory for all incoming passengers except transit passengers.

## Meghalaya Shillong (Barapani) Airport



**Domestic**

All returnees to be tested at Entry Point with Rapid Antigen Test Kit

To be Kept Under home quarantine for 10 days, If test results are negative.

If tested positive, passengers will be transferred to COVID facility for Further processing as management protocol

All passengers must register on the State portal to generate a unique registration ID:

<http://meghalayaonline.gov.in/covid/travel.htm>

All passengers must apply online to hire pick up from the airport using unique reference ID on state portal:

<http://meghalayaonline.gov.in/covid/login.htm>

Airline obligation: Send the list of arriving passengers to [cso-meg@gmail.com](mailto:cso-meg@gmail.com)

RT-PCR test & thermal screening shall be done for all passengers

## Mizoram Lengpui Airport



### **Domestic**

COVID test must for passengers opting for Home Quarantine thermal screening shall be done for all passengers.

21 days of Institutional Quarantine for all arrival passengers.

Passengers can opt for 21 days of Home Quarantine only, provided they clear the Rapid Antibody Test

All Passengers need to have valid m-pass which can be obtained by applying online on State website :  
<https://mccovid19.mizoram.gov.in/>

Passengers with valid m-pass will be allowed to board the flights for AJL. Passengers are expected to certify the status of their health through the Aarogya Setu mobile app or a Self-Declaration Form.

### **Airline :**

Check if passenger is having m-pass before boarding the flight. This is to be done at all Dept Airports where AJL flights are scheduled.

## Arunachal Pradesh Tezu Airport



### **Domestic:**

All Inter-state traveller will be tested for COVID-19 by Rapid Antigen Test (RAT) at Entry Point/ Helipad of the State. Timing of RAT 8 am to 8 pm

All asymptomatic & Negative by RAT can report to work or perform their activities in State following the new normal. Self-monitoring of

Asymptomatic & Positive by RAT, option of Home Isolation after fulfilling the isolation criteria by State Govt. If not, proceed to District Covid Care Centre.

Symptomatic & having mild suggestive of Covid-19 and Negative RAT, Self-Isolate and call Dist helpline within 24 hrs for collection of sample.

Symptomatic with moderate/severe symptoms and Negative RAT, should be shifted to nearest suspect case of DCHC/DCH for RT-PCR/Nat Testing. If positive, Shift to confirmed case of DCHC/DCH and will be discharged as per the policy.

Symptomatic & Positive by RAT, shift to Covid Care Centre, Covid Health Centre, or Covid Hospital depending on severity.



## Nagaland Dimapur Airport



- Every person entering Nagaland will be allowed to go for home quarantine If he/she is asymptomatic and on his/her giving an undertaking that he/she has a single room with attached washroom or a washroom conveniently located.
- Home quarantine will be allowed at only those locations in the State which has testing facility for COVID-19.
- The person entering Nagaland may provide his/her details as well as the undertaking online on the website [covid19.nagaland.gov.in](https://www.covid19.nagaland.gov.in) or he/she may fill up the hard copy of the form/undertaking at the point of entry.
- The duration of home quarantine will be for 14 days and in case the person remains asymptomatic all through out, there will not be any need for testing and the person will be discharged from home quarantine.
- The person before commencing the home quarantine will also download the nCOVID Nagaland Visitors App and update his/her health status twice in a day.
- In case the person does not have suitable room for home quarantining in his/her house, the person may go for institutional quarantine facility maintained by Government. At the institutional quarantine facility, the person will be charged for food at the rate fixed by respective District Task Force.
- The person may even opt out for hotel/lodge identified by the District Task Force.
- The duration of quarantine in all case will be 14 days.
- In case a person desires to lessen his/her period of quarantine or there is a need for doing so because of exigencies he/she may get tested on payment after 4 days of arrival in the State and on being tested negative, the person will be discharged from quarantine.
- Anyone entering Nagaland for an urgent and essential work and is not in a position to quarantine, on entry he/she may give prior intimation to the respective District Task Force and if the period of stay is less than 48 hours, he/she may enter Nagaland after obtaining clearance, for performing the work and while following all health safety norms.



## Manipur Imphal Airport



### **Domestic:**

All passengers shall be required to go for Institutional Quarantine for 14 days and further testing

If the test result is negative, passenger shall be allowed to go home with 14 days of Home Quarantine

If the test is positive, passenger will be further referred to treatment

All symptomatic passengers shall be separated immediately and sent to Isolation.

Ward / COVID Treatment Ward as per the protocol.

**Exception:** Passengers coming for short stay (3 days or less) will be exempted from quarantine provided they show confirmed return tickets within 3 days of arrival. Passenger will be required to share the place of stay details with State Govt. officials. Such passenger will be required to take COVID test on self –payment basis (2,400 per person).

Passengers are expected to certify the status of their health through the Aarogya Setu mobile app or a Self Declaration Form.

All passengers must install & register QuarMon App  
<https://quarmonmanipur.nic.in>

## STATE-WISE HEALTH PROTOCOLS

### SOUTHERN REGION AIRPORTS



### Andhra Pradesh

Rajahmundry, Tirupati, Vijayawada, Kadapa & Visakhapatnam Airports

#### Health Screening:

Thermal screening shall be done for both international and domestic passengers.

#### Quarantine:

##### International Air Travel:

All passengers shall submit self-declaration form on online portal [spandana.ap.gov.in](http://spandana.ap.gov.in) at least 72 hours before scheduled travel.

Passengers travelling need to give an undertaking on online portal for mandatory paid quarantine for 14 days, if required.

Exemption In case of pregnancy/death in family/serious illness and parents with children of age 10 years or below, home quarantine shall be permitted.

Traveller may be exempted from institutional quarantine on NEGATIVE RTPCR - test report on arrival. This test should have been conducted within 96 hours prior to undertaking the journey (as per COVID instant Order -75).

If the above test report not available, passenger may go for Rapid Antigen test on payment of Rs.500/- for conducting COVID-19 test at airport on arrivals. Those who tested negative shall be allowed for 14 days home quarantine.

#### Passengers Obligation:

##### For International Passengers:

All passengers shall submit self-declaration form on online portal [spandana.ap.gov.in](http://spandana.ap.gov.in) at least 72 hours before scheduled travel.

Passengers travelling need to give an undertaking on online portal for mandatory paid quarantine for 14 days, if required.

#### Airlines Obligation:

Airlines to ensure passengers have registered on spandana website, before boarding.

#### Airport / State Obligation:

Thermal screening shall be done for both international and domestic passengers.



## Telangana

Hyderabad Airport

### Health Screening:

Thermal screening shall be done for all passengers.

### Quarantine:

#### Domestic Passengers:

All asymptomatic passengers arriving at Telangana are exempted from quarantine.

Those passengers who are found symptomatic shall be isolated and taken to medical facilities as per Health Protocol.

### International Passengers:

Those passengers who are found symptomatic shall be isolated and taken to medical facilities as per Health Protocol.

The remaining passengers who are asymptomatic shall be sent in paid institutional quarantine for a period of seven days followed by seven days of home isolation.

Passengers may be exempted from the above requirement of institutional quarantine on the following grounds:

Those passengers who have compelling reasons / cases of human distress such as pregnancy, death in family, serious illness and parent (s) with children of the age of 10 years or below may be permitted for 14 days of home quarantine.

Those passengers who produce negative RT-PCR report on arrival with the test conducted within 96 hours prior to departure, such passengers shall be required to undertake 14 days of home quarantine.

Passengers travelling for business reasons and having negative RT-PCR test conducted within 96 hours prior to departure shall be exempted from the requirement of home/institutional quarantine. However, the passengers should return within 4 days of arrival as evidenced by confirmed returned tickets.

Government reserves the right to test any passenger who has submitted negative RT-PCR test results at random with Rapid Antigen Test. Those who are found positive shall be immediately isolated and taken to medical facilities as per Health Protocol.

### Passenger Obligation:

Passengers are expected to certify the status of their health through the Aarogya Setu mobile app or a Self-Declaration Form.

### Airlines Obligation:

None.

### Airport / State Obligation:

Thermal screening shall be done for all passengers.

## Karnataka

Bengaluru, Hubballi, Mangaluru, Belagavi, Mysuru & Kalaburagi Airports



### Health Screening:

All International passengers will be screened for COVID symptoms.  
Thermal and oximeter screening shall be done for all International passengers.

### Quarantine:

#### Domestic Passengers:

Quarantine not required for asymptomatic passengers.

Symptomatic passengers are required to self-isolate immediately and seek medical consultation or call Apthamitra helpline 14410.

#### International Passengers:

Symptomatic passengers will be sent to testing centers

Health Authorities shall decide about the Quarantine requirements for symptomatic passengers

14 days home quarantine for asymptomatic passengers.

Business trip and return within 48 hours are exempted from quarantine.

If duration of stay is more than 48 hrs but less than 7 days, COVID test will be done and after receiving negative report they can complete their engagements and go back.

Business/short term visitors who come with negative RT-PCR test results are exempted from quarantine. The test should have been conducted within 96 hrs prior to boarding.

### Passengers Obligation:

#### For International Passengers:

International Passengers are required to download Aarogya Setu App, Quarantine watch app and Apthamitra App on their mobile devices. (<https://covid19.karnataka.gov.in/new-page/software/en> )

International passengers are required to fill self-declaration form on yatri Karnataka online portal (<https://www.covidwar.karnataka.gov.in/>) at least 72 hours before departure.

### Airlines Obligation:

Deboarding of international passengers should be done by ensuring physical distancing of 2 meters.

### Airport / State Obligation:

Thermal and oximeter screening shall be done for all International passengers.



## Kerala

Calicut, Kannur, Kochi & Thiruvananthapuram Airports



### Health Screening:

Thermal screening shall be done for all passengers  
COVID test for symptomatic passengers

### Quarantine:

14 days of Quarantine at home or at Institution (If independent room at home is not available) for all interstate and international passengers coming from outside Kerala. If any symptoms develop during this period, should be reported to Local public health authority.

### Exception to Quarantine:

Passengers who visit the State for a short period for purposes like business, official, trade, medical, court cases, property management or any like purposes will be exempted. Government have allowed them to visit the State for a period up to 7 days without mandatory quarantine

ONLY after obtaining entry passes through covid19jagratha portal.

They shall provide the details of local itinerary along with the purpose of visit and local accommodation and contact person. Any deviations from this, during visit, shall be informed to the authorities with valid reasons.

### Passengers Obligation:

Passengers are expected to certify the status of their health through the Aarogya Setu mobile app or a Self-Declaration Form.

All passengers shall be required to register their details on <https://covid19jagratha.kerala.nic.in/> and obtain e-pass

Upon arrival, passengers are required to show their e-pass to the Health Officials at airport and undergo Home Quarantine for 14 days.

All passengers intending to visit any other State or UT after entering Kerala shall be required to have the entry pass for Kerala and the State or UT s/he intends to visit

### Airlines Obligation:

Ensure every passenger is carrying valid e-pass for Kerala and for any other State or UT, passenger intends to visit.

### Airport / State Obligation:

Thermal screening shall be done for all passengers.

COVID test for symptomatic passengers

Verification of e-pass.

## Tamil Nadu

Chennai, Coimbatore, Madurai, Tuticorin, Trichy & Salem Airports



### Health Screening:

Thermal screening shall be done for all passengers  
COVID test for symptomatic passengers on discretion from health officials.

### Quarantine:

#### International Passengers:

14 days of Home Quarantine for all passengers coming from other countries.

RT-PCR test report (test should be taken within 96hrs prior to the arrival).

Symptomatic and COVID tested positive will be taken to Hospital Isolation

Asymptomatic and COVID tested positive will be taken to COVID Care Centre for management.

Asymptomatic and COVID tested negative will remain in home quarantine for 14 days.

Symptomatic and COVID tested negative will be taken to Hospital Isolation and be decided based on Medical Opinion.

Auto generated TN e-pass is mandatory.

#### Domestic Passengers:

14 days of Home Quarantine for all passengers coming from other state / union territory.

Symptomatic and COVID tested positive will be taken to Hospital Isolation

Asymptomatic and COVID tested positive will be taken to COVID Care Centre for management.

Asymptomatic and COVID tested negative will remain in home quarantine for 14 days.

Symptomatic and COVID tested negative will be taken to Hospital Isolation and be decided based on Medical Opinion.

Business trip and return within 72 hours are exempted from quarantine.

In such cases the individual shall furnish valid return document.

#### Passengers Obligation:

All passengers travelling to Tamil Nadu shall be required to register on State website and obtain auto-generated TN e-pass - <https://tnepass.tnega.org/>

#### Airlines Obligation:

Ensure boarding passes issued only based on production of TN e-Passes.

#### Airport / State Obligation:

Thermal screening shall be done for all passengers

COVID test for Symptomatic passengers at the discretion of Health Officials



## Pondicherry

Pondicherry Airport

### Health Screening:

None

### Quarantine:

None

### Passengers Obligation:

The individuals to consult the State Govt hospitals for treatment of Covid-19 and follow as per the advice of the medical professionals on identification of Covid.

### Airlines Obligation:

None

### Airport / State Obligation:

None



## Lakshadweep

Agatti Airport

### Health Screening:

None

### Quarantine:

None

### Passengers Obligation:

Movement of passenger by domestic air travel, Vande Bharat and air transport bubble flights will continue to be regulated as per SOP issued by MoHW.

14 days quarantine at Cochin and 14 days quarantine after reaching Agatti.

### Airlines Obligation:

None

### Airport / State Obligation:

None

## State wise Quarantine Guidelines for Western Region Airports



### Madhya Pradesh

Bhopal, Jabalpur, Indore,  
Khajuraho

#### Domestic Passengers :

- Thermal screening and health profiling shall be done upon arrival/ Departure.
- Passengers are expected to certify the status of their health through the Aarogya Setu mobile app or a Self Declaration Form.
- If passenger is found symptomatic, COVID test will be conducted at the designated hospitals; till the report is made available, passenger will be in Institutional Quarantine. If the test report is Positive, passenger will be sent to COVID Care Centre and if the test report is Negative, no institutional or Home Quarantine is required.

Exception to Quarantine :- No quarantine for business and corporate traveller.

#### International Passengers :

- Passengers are expected to download Aarogya Setu mobile app on their mobile compulsorily.
- International arriving passengers need to go under 7 days of Institutional Quarantine ( at passengers' own cost) followed by 7 days of Home Isolation.
- In extra ordinary cases, such as medical emergency, for expecting mothers, in case of any death in the family and children below 10 years along with their parents will be in home quarantine for 14 days.





## Goa

### Domestic Passengers :

- COVID Test not required. No need of Quarantine

### International Passengers:

- Thermal Screening upon arrival is carried out by APHO and passengers shall submit self-declaration form.
- Rapid Test Mandatory for all arriving passengers. If report comes positive, passenger will be sent to COVID Care Centre as per State Govt. guidelines.
- If the test report is negative, passengers are allowed to proceed for 14 days of Home Quarantine .



## Gujarat

Ahmedabad, Bhavnagar,  
Bhuj, Kandla, Porbandar,  
Rajkot, Surat, Vadodara

### Domestic Passengers arriving at Ahmedabad, Bhavnagar and Porbandar :

- Thermal screening shall be done for all passengers.
- Passengers are expected to certify the status of their health through the Aarogya Setu mobile app or a Self Declaration Form.
- No Quarantine
- It is mandatory for passengers arriving at Surat to fill online Novel Corona self reporting form and to download SMC-COVID-19 Tracker app on below mentioned link:

<https://www.suratmunicipal.gov.in/Eservice/Covid19SelfReporting>.

### International Passenger (Ahmedabad, Surat)

All International passengers landing at airport have to do a 7 day institutional quarantine and after that a 7 day home quarantine, total 14 days of mandatory quarantine.

## Maharashtra

Aurangabad, Jalgaon,  
Kolhapur, Mumbai,  
Nagpur, Pune



Domestic Passengers :

•Thermal screening shall be done for all passengers.

Domestic Passengers ( Aurangabad, Pune, Jalgaon, Nagpur )

14 Days of home Quarantine for all domestic passengers

Exception to Quarantine All domestic passengers intending to exit within 7 days of the arrival shall be exempted from quarantine, provided they are able to produce confirmed ticket for onward / return journey.

Domestic Passengers (Kolhapur)

No Quarantine

Exemption for Home Quarantine for Domestic Passengers at Mumbai Airport

Govt. officials - For Govt / Semi Govt officers from Central, State and UT Govt arriving in Mumbai on official duty on production of Govt ID and Permission letter, travel dates and purpose of travel from relevant Competent Authorities based out of Mumbai.

Short Visit - For passengers arriving in Mumbai for short visit ( less than 07 days) on production of return flight ticket and address proof.

Others- For doctors, health care professionals, Advocates, Engineers, Consultants, technicians arriving in Mumbai for Govt related assignments only. On production of ID and Permission letter, travel dates and purpose of travel from relevant Competent Authorities based out of Mumbai.

To avail the exemption, Passengers should apply at least 2 days prior to date of journey to ensure smooth procedure, on [https://porta.mcg.gov.in/irj/go/km/docs/documents/Quarantine Exemption/pax.html](https://porta.mcg.gov.in/irj/go/km/docs/documents/Quarantine%20Exemption/pax.html)

International Passengers (Pune, Nagpur & Mumbai)

All International passengers landing at airport have to undergo 7 days institutional quarantine and after that a 7 days home quarantine, total 14 days of mandatory quarantine.

In case the passenger requests for exemption for quarantine from the Air Suvidha website, he will be allowed to undergo home quarantine for 14 days, provided he shows an approval of exemption sought.

In case the passenger has not requested for online exemption, then the airlines will assist the passenger to fill up the exemption form.

Pending approval to the exemption request, the passenger may be asked to undergo a temporary institutional quarantine until the exemption request is approved. Once exemption is received, he will be allowed to go for home quarantine for the remaining period of the mandatory 14 days.



## Daman and Diu and Dadra Nagar Haveli

### DIU

#### Domestic Passengers :

- Thermal screening shall be done for all passengers.
- Passengers are expected to certify the status of their health through a Self Declaration Form available on Portal.
- Passenger to given an undertaking on portal that they would undergo mandatory quarantine for 14 days i.e. 7 days paid institutional quarantine at their own cost followed by 7 days isolation at home with self monitoring of health.

#### Exception to Quarantine

Passengers shall be exempted from Quarantine who produce COVID 19 Negative certificate issued by ICMR recognized lab, not odder than 72 hours prior to the arrival in Diu.



# STATE-WISE HEALTH PROTOCOLS NORTHERN REGION AIRPORTS

## Himachal Pradesh

### Shimla, Kangra (Gaggal), Kullu (Bhuntar)



#### Health Screening

- Thermal screening will be done for all passengers upon arrival by State Health staff.

#### Quarantine

- HP State has reduce the period for quarantine 14 days to 10 days those who coming from other state to Himachal Pradesh.
- Children under the age of 10 would not need any COVID-19 test if the accompanying adults have a Negative report.

- Tourist with a valid booking for at least 02 nights and having being tested negative for COVID-19 not older than 96 Hrs, are exempted for quarantine.

#### Passenger Obligation

- Online process for online registration is continued till 15.09.2020 for people entering in the state.

#### Airlines Obligation

- None

#### Airport / State obligation

- Thermal screening will be done for all passengers upon arrival by State Health staff.

## Jammu & Kashmir

### Jammu, Srinagar

#### Health Screening

- 100% COVID Testing of all incoming passengers using the RT-PCR or Rapid Antigen test or any other prescribed method.

#### Quarantine

Home quarantine for 14 days for passengers with valid contactable mobile number.

For passengers without contactable mobile numbers and aarogya setu application Administrative/Institutional/Paid quarantine for 14 days or till their test results are reported negative.

Exceptions to 100% COVID-19 antigen test and Quarantine –

- Defense personnel and central Armed Police forces returning for duty including transit labour hired by BRO to go to Ladakh.
- Govt. of India personnel on bona fide Govt. duty.
- Business travelers with confirmed return or onward ticket within 4 days of arrival and confirmed Hotel Reservation. Please visit State Government's website for detailed Quarantine Regulations.

#### Passenger Obligation

- Passengers shall have valid contactable mobile number with aarogya setu application downloaded on their phones. Passenger is required to undergo COVID-19 Test at the Airport

#### Airlines Obligation

- Inform passenger that there will be mandatory test on arrival
- Deplane passengers from the aircraft using passenger step ladders.

#### Airport / State obligation

- All passengers arriving shall be 100% tested for COVID 19 antigen using the RTPCR or Rapid Antigen test or any other prescribed method.
- Fulfill quarantine requirements



# Madhya Pradesh

## Gwalior

### Health Screening

- Thermal screening and health profiling shall be done upon arrival.
- If passenger is found symptomatic, COVID test to be performed

### Quarantine

- 07 days home quarantine for arrival passenger.
- If the test result is positive, passenger shall be sent to COVID Care Centre. Post which passenger may be required to re-test followed by Home Quarantine as deemed fit by the competent authorities.
- If the result is negative, further Institutional or Home Quarantine is not required.
- No quarantine for business and corporate traveler.

### Passenger Obligation

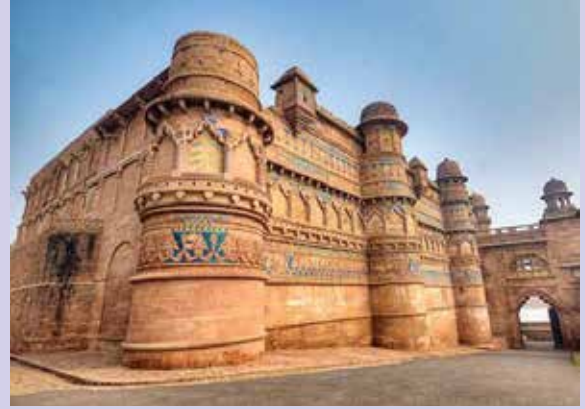
- Passenger is required to undergo COVID-19 Test at the Airport if advised by the Health Authorities
- Passengers are expected to certify the status of their health through the Aarogya Setu mobile app or a Self Declaration Form.

### Airlines Obligation

- None

### Airport / State obligation

- Thermal screening and health profiling shall be done upon arrival. If passenger is found symptomatic, COVID test to be performed



# Punjab

## Amritsar, Pathankot, Ludhiana, Bhatinda, Jalandhar



### Health Screening

- COVID-19 test shall be performed on random basis
- Thermal screening will be conducted for all passengers

### Quarantine

International Passengers: 07 days of Institutional Quarantine followed by 07 days of Home Quarantine

Domestic Passengers: 14 days of Home Quarantine. No quarantine for business and corporate traveler

### Passenger Obligation

- All passenger must register on COVA Punjab App before commencing their Journey

- Passengers are expected to certify the status of their health through the Aarogya Setu mobile app or a Self Declaration Form.
- Boarding pass shall be considered as e-pass for movement to & from airport during curfew period (Saturday, Sunday & Public Holidays)

### Airlines Obligation

- Inform passenger that there will be mandatory test on arrival
- Deplane passengers from the aircraft using passenger step ladders.

### Airport / State obligation

- COVID-19 test shall be performed on random basis
- Thermal screening will be conducted for all passengers
- COVA Punjab App registration to be checked for each passenger

# Uttar Pradesh

Lucknow, Varanasi, Prayagraj, Gorakhpur, Agra, Kanpur



## Health Screening

Thermal screening will be done for all passengers

## Quarantine

International passengers:

- 07 days of Institutional Quarantine followed by 07 days of Home Quarantine.
- In case the passenger does not have suitable facility for home quarantine, he will have to be in institutional quarantine for 14 days.

Domestic passengers:

14 days of Home Quarantine

Exception to Institutional Quarantine for International passengers :

1. In the event of pregnancy, death in family, serious illness or being parent of children having age less than 10 years, passenger shall be exempted from 07 days Institutional Quarantine. However, he shall be Home Quarantined for a period of 14 days.
2. For seeking exemption in the above cases, the passenger has to apply on the website [www.newdelhiahairport.in](http://www.newdelhiahairport.in) minimum 72 hrs prior to the date of Journey. The decision with regard to the exemption request shall be intimated by the government on the online portal & be treated as final.
3. Passengers who have undergone RT-PCR test & tested NEGATIVE 96 hrs prior to the date of journey shall be eligible to seek exemption from 07 days Institutional quarantine. The passenger may either apply for exemption on the online portal ([www.newdelhiahairport.in](http://www.newdelhiahairport.in)) or produce the valid test report on arrival in India.

## Exception to Quarantine for Domestic passengers:

Passengers exiting Uttar Pradesh within 7 days of arrival shall be exempted from mandatory quarantine subject to validation of return/onward travel

## Passenger Obligation

### For Domestic Travel:

Passenger will need to register on state website before they exit the arrival hall using below web link or phone number Web Link : <https://reg.upcovid.in> or call 1800-180-5145 Passengers exiting Uttar Pradesh within 7 days of arrival shall be exempted from mandatory quarantine subject to validation of return/ onward travel Passengers are expected to certify the status of their health through the Aarogya Setu Mobile app or a Self Declaration Form.

### For International Travel:

- All Passengers will need to fill the self declaration forms on the online portal ([www.newdelhiahairport.in](http://www.newdelhiahairport.in)) minimum 72 hrs prior to the date of Journey.

## Airlines Obligation

- None

## Airport / State obligation

- Thermal screening will be conducted for all passengers Validation of registration shall be performed before allowing the passenger to exit from arrival hall



# Rajasthan

Jaipur, Udaipur, Kishangarh, Jaisalmer, Jodhpur



## Health Screening

### Domestic Passenger:-

- Thermal screening shall be done for all passengers
- COVID test shall be done for all symptomatic passengers

### International Passenger:-

- Thermal screening shall be done for all passengers
- COVID test shall be done for all symptomatic passengers
- Check Self declaration form

## Quarantine

### Domestic Passenger:-

- No home Quarantine for domestic passengers
- Symptomatic passengers shall be isolated and taken to nearest health facility

### International Passenger:-

- 7 days Institutional Quarantine and 7 days Home Quarantine mandatory for all passengers
- Symptomatic passengers shall be isolated and taken to nearest health facility

## Exemption From Institutional Quarantine-

Only for compelling reasons/ cases of human distress such as pregnancy, death in family, serious illness and parent(s) with children of the age of 10 years or below

- To seek such exemption, they shall apply to the online portal ([www.newdelhiaairport.in](http://www.newdelhiaairport.in)) at least 72 hours before boarding. The decision taken by the government as communicated on the online portal will be final
- Travelers may also seek exemption from institutional quarantine by submitting a negative RT-PCR test report on arrival. This test should have been conducted within 96 hrs prior to undertaking the journey. The test report should be uploaded on the portal for consideration. Each passenger shall also submit a declaration with respect to authenticity of the report and will be liable for criminal prosecution, if found otherwise. The test report could also be produced upon arrival at the point of entry airport in India.

## Passenger Obligation

### Domestic Passenger:-

- Passengers are expected to certify the status of their health through the Aarogya Setu mobile app or a Self-Declaration Form

### International Passenger:-

- Passenger should submit self-declaration form on the online portal ([www.newdelhiaairport.in](http://www.newdelhiaairport.in)) at least 72 hours before the scheduled travel.
- Give an undertaking on the portal that they would undergo mandatory quarantine for 14 days i.e. 7 days paid institutional quarantine at their own cost, followed by 7 days isolation at home with self-monitoring of health.

## Airlines Obligation

### Domestic Passenger:-

- All airlines must submit passenger's details with mobile numbers in advance to below mentioned mail id: [flights.inward@rajasthan.gov.in](mailto:flights.inward@rajasthan.gov.in)

### International Passenger:-

- Aware passengers to follow social distancing and safety protocols/guidelines provided by government

## Airport / State obligation

Thermal screening shall be done for all passengers



# Uttarakhand

## Dehradun, Pantnagar



### Health Screening

- COVID-19 test shall be performed on all passengers whose destination is within Dehradun District for rest passenger Covid-19 testing is being conducted at their respective districts.
- Rapid Antibody test is being conducted in the Arrival Hall OR Rapid Antigen/RT-PCR test is being conducted in the city side area for all passengers travelling to Dehradun City.

### Quarantine

- All inbound passengers must register themselves on the Smart City web portal <https://smartcitydehradun.uk.gov.in> before commencement their travel.
- All inbound passenger travelling from high load Covid-19 infected cities shall undergo in 07 days institutional quarantine. However such persons shall have the option of choosing from a government quarantine facility (non-payment basis) or a paid quarantine facility, (payment to be made by them) and then they have to go in home quarantine for 07 days. All inbound passenger not from high load Covid-19 infected cities, shall only be home quarantine for 14 days.
- Business travellers whose journey period less than 07 days are exempted from quarantine rules.
- State Health Authorities shall decide about the Quarantine requirements for all other symptomatic passenger
- All inbound asymptomatic persons irrespective of coming from high load cities. Who have undergone RT-PCR/ True NAT/CBNAAT test from ICMR authorized lab not earlier than 96 hours from the time of arrival, reflecting Covid-19 negative report, shall be exempted from being quarantined. All such inbound persons who have undergone such test, as specified above, shall also necessarily upload their medical report on the given web portal (<http://smartcitydehradun.uk.gov.in>) during registration. The district authorities shall ensure proper verification of medical reports of the concerned persons at the time of arrival at Airport.

### Passenger Obligation

- Passengers are expected to certify the status of their health through the Aarogya Setu mobile app of a Self-declaration form
- All passengers must submit Self-Health Declaration and go through the screening process
- Passenger must register on the Smart City portal <https://smartcitydehradun.uk.gov.in> before commencement his/her journey

### Airlines Obligation

- If passenger found symptomatic upon arrival, the airline will guide him/her along with their bags to the dedicated medical room

### Airport / State obligation

- Thermal screening will be conducted for all departing passengers

# Delhi



## Health Screening:

- Thermal screening shall be done for both international and domestic passengers.

## Quarantine:

### International Air Travel:

- Passengers travelling should also give an undertaking on the portal that they would undergo mandatory quarantine for 14 days i.e. 7 days paid quarantine at their own cost, followed by 7 days' isolation at home with self-monitoring of health.

## Passengers Obligation:

All passengers to be advised to download Aarogya Setu App

### For International Passengers:

- All travellers should submit self-declaration form on the online portal [www.newdelhiairport.in](http://www.newdelhiairport.in) at least 72 hours before scheduled travel.
- Passengers travelling should also give an undertaking on the portal that they would undergo mandatory quarantine for 14 days i.e. 7 days paid quarantine at their own cost, followed by 7 days' isolation at home with self-monitoring of health.
- Only for compelling reasons/ cases of human distress such as pregnancy, death in family, serious illness and parent(s) with children of the age of 10 years or below, home quarantine may be permitted for 14 days.
- If they wish to seek such exemption under para (iii) above, they shall apply to the online portal [www.newdelhiairport.in](http://www.newdelhiairport.in) at least 72 hours before boarding. The decision taken by the government as communicated on the online portal will be final.
- Travelers may also seek exemption from institutional quarantine by submitting a negative RTPCR test report on arrival. This test should have been conducted within 96 hrs prior to undertaking the journey. The test report should be uploaded on the portal for consideration.
- Each passenger shall also submit a declaration with respect to authenticity of the report and will be liable for criminal prosecution, if found otherwise. The test report could also be produced upon arrival at the point of entry airport in India.

## Airlines Obligation:

- Travelers who had not filled in self-declaration form on the portal shall fill the same in duplicate in the flight/ship and a copy of the same will be given to Health and Immigration officials present at the airport/ seaport/ landport. Alternatively, such travellers may submit self-declaration form on the online portal at arriving airport/ seaport/ landport as per the directions of the concerned authorities, if such facility is available.
- Suitable announcement about COVID-19 including precautionary measures to be followed shall be made at airports/port and in flights/ships and during transit.
- While on board the flight/ ship, required precautions such as wearing of masks, environmental hygiene, respiratory hygiene, hand hygiene etc. are to be observed by airline/ ship staff, crew and all passengers.

## Airport / State Obligation:

- Deboarding should be done ensuring social distancing.
- Thermal screening would be carried out in respect of all the passengers by the Health officials present at the airport. The self-declaration form filled online shall be shown (or a copy of physical self-declaration form to be submitted) to the airport health staff.
- The passengers found to be symptomatic during screening shall be immediately isolated and taken to medical facility as per health protocol.
- Post thermal screening, the passengers who have been exempted from institutional quarantine (decision as indicated on the online portal in advance) will show the same to the state health department counters on their cell phones/other mode before being allowed home quarantine for 14 days.

# Ladakh



## Health Screening:

- 100% Thermal screening of all incoming and outgoing passengers as well as staff.
- Medical camps at airport with ambulances on standby.
- Mandatory Rapid Antigen Test to be performed on all incoming passengers, if found positive they will be sent for institutional quarantine from the airport.

## Quarantine:

- 07 days mandatory Home quarantine for incoming passengers planning to stay more than 07 days in Ladakh. For passengers staying for less than 05 days, they need to carry Covid-19 negative certificate using RT-PCR Test, no later than 48 hours before their arrival in Ladakh from ICMR approved Test laboratories to avoid quarantine.

## Passenger Obligation:

- Passengers shall have valid contact details of their stay in Leh.
- They are advised to install Aarogya Setu app in their phones.
- All Incoming passengers to undergo Covid Test upon arrival if not carrying Covid-19 negative certificate using RT-PCR Test, no later than 48 hours before their arrival in Ladakh from ICMR approved Test laboratories.

## Airline Obligation:

- Proper SOP is followed during Boarding/ Deboarding procedures.
- Web Check-in highly recommended.
- 2 Pcs of Baggage allowed per passenger.

## Airport / State Obligation:

- 100% Thermal screening of all passengers and staff
- 'May I Help You' desk available in arrival hall for any queries.
- Assistance for old age/pregnancy/specially-abled passengers.
- Frequent sanitisation in process.



# Chandigarh



## Domestic

- Thermal Screening on arrival.
- Self-Declaration form on arrival stating that passenger has not arrived from abroad in last 15 days.
- Self-home quarantine for 14 days in case stay in Chandigarh is more than 72 hours.
- Register on Chandigarh Administration website <http://admser.chd.nic.in/visitregis/>.

## International

- All travellers should submit self-declaration form on the online portal ([www.newdelhiaairport.in](http://www.newdelhiaairport.in)) at least 72 hours before the scheduled travel.
- They should also give an undertaking on the portal that they would undergo mandatory quarantine for 14 days i.e. 7 days paid institutional quarantine at their own cost, followed by 7 days isolation at home with self-monitoring of health.
- Only for compelling reasons/ cases of human distress such as pregnancy, death in family, serious illness and parent(s) with children of the age of 10 years or below, home quarantine may be permitted for 14 days.
- If they wish to seek such exemption shall apply to the online portal ([www.newdelhiaairport.in](http://www.newdelhiaairport.in)) at least 72 hours before boarding. The decision taken by the government as communicated on the online portal will be final.
- Travelers may also seek exemption from institutional quarantine by submitting a negative RT-PCR test report on arrival. This test should have been conducted within 96 hrs prior to undertaking the journey. The test report should be uploaded on the portal for consideration. Each passenger shall also submit a declaration with respect to authenticity of the report and will be liable for criminal prosecution, if found otherwise. The test report could also be produced upon arrival at the point of entry airport in India.
- Thermal screening would be carried out in respect of all the passengers by the Health officials present at the airport. The self-declaration form filled online shall be shown (or a copy of physical self-declaration form to be submitted) to the airport health staff.
- The passengers found to be symptomatic during screening shall be immediately isolated and taken to medical facility as per health protocol.
- Post thermal screening, the passengers who have been exempted from institutional quarantine (decision as indicated on the online portal in advance) will show the same to the respective State Counters on their cell phones/other mode before being allowed home quarantine for 14 days.